

# **Central Administrative Tribunal Principal Bench**

**OA No.782/2017**

New Delhi, this the 7<sup>th</sup> day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

K.N. Manjunatha, S/o Shri Ninge Gowda KC, Group 'A'  
Age 50 years, R/o 7193, D-7, Vasant Kunj  
New Delhi-110070.  
Formerly Employed as  
Deputy Director, Directorate of  
Mechanical Transport  
West Block-VI, RK Puram,  
New Delhi ...Applicant

(By : Applicant in person)

Vs.

1. Union of India through  
Secretary, Ministry of Defence  
South Block, New Delhi-110011
2. Deputy Chief Administrative Officer(DCW)  
Office of Joint Secretary (E/CAO)  
Ministry of Defence, 'E' Block, Dalhousie Road  
New Delhi-110011. ....Respondents

## **ORDER (ORAL)**

## **Justice Permod Kohli :-**

The applicant, appearing in person, seeks permission to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.

**( Uday Kumar Varma )  
Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

/vb/